Policy towarps Official Language

9775-D. SHRI HEM RAJ I SHRI PREM CHAND VERMA:

Will the Minister of INFORMATION AND BROADCASTING AND COM-MUNICATIONS be pleased to state:

- (a) whether Government's attention has been drawn to an article captioned "Rashtra Bhasha Aur Deshi Bhashaon Ke Prati Sarkari Niti Ka Kachcha-chittha-Bare Suhebon Ke Raj Me Pisti, Karahati Hindi" (starting disclosures about Government's policy towards the official language and other regional languages—Hindi groaning and being trampled by big bosses) in Daily Nav Bharat Times, New Delhi dated the 19th April, 1970; and
 - (b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Yes, Sir.

(b) The posts recommended by Dinkar Committee have been sanctioned and the -staff is being brought in position.

Deputy Principal. Information Officer (Hindi) has already started functioning. Other matters pointed out in the article are being looked into.

CORRECTION OF ANSWER TO USQ NO. 4315 DATED 21.8,1969 RE. APPOINTMENT OF PRODUCTION ASSISTANTS IN A.I.R

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DE-PARTMENT OF COMMUNICATIONS (SHRI I, K. GUJRAL) I In answer to the part (c) of the Unstarred Question No. 4315 dated 21-8-1969, it was stated that 79 candidates had applied for the post of Production Assistant in various local offices of All India Radio during the years 1968 and 1969, out of which 41 were called for interview, Actually the number of candidates for interview was 28, The answer stands

amended to that extent. The inaccuracy which occurred through inadvertance is regretted.

CORRECTION OF ANSWER TO USQ NO. 7206 DATED 23-4-1970 RE, GOVERNMENT ADVERSTISEMENT IN A. I, C. C. SOUVENIR OF CONGRESS (R)

THE MINISTER OF STATE IN THE MINITRY OF INFGRMATION AND BROADCASTING, AND IN THE DE-PARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): In reply to part (a) of Unstarred Question No. 7206 answered in the Lok Sabha on 23rd April 1970, it was inter alia stated that the Ministry of Information and Broadcasting did not deal with public sector publicity. So far as this question is concerned the correct position is that the Ministry of Information and Broadcasting do not deal with the publicity of public sector undertakings which had released advertisements to the 1969 A I.C.C. Souvenir. The last sentence of the reply to this part may please be amended to read as follows:

> "The Minister of Information and Broadcasting do not handle the publicity of the public sector undertakings whose advertisements were carried in the A. I. C. C. Souvenir."

12.35 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

MISSING OF AN IAF PLANE

SHRI HEM BARUA (Mangaldai): I call the attention of the Minister of Defence to the following matter of urgent public importance and request that he may give a statement thereon:

"Reported missing of an IAF plane which took off from Bangalore for Goa on the 12th May, 1970."

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): Mr. Speaker, Sir, I deeply